

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 135**

**IN THE MATTER OF**

**Vardhman Yarns & Threads Ltd.**

**CP(IB) No. 214/Chd/Hry/2022**

**...Petitioner-Operational Creditor**

**Versus**

**Orient Craft Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 9 IBC 2016**

**Order delivered on 02.05.2024**

**CORAM:**

**SHRI. SATYA RANJAN PRASAD,  
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner** : Mr. Atul V Sood, Advocate

**For the Respondent** : Mr. Raghav Kakkar, Advocate

**ORDER**

At the request of Ld. counsels for both the parties, list the matter on 01.07.2024.

Sd/-

**(SATYA RANJAN PRASAD)  
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**